

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON: 17.10.2013
COURT: 9
ITEM: 33

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 11248 OF 2011
WITH PRAYER FOR INTERIM RELIEF

RIYAZUR RAHMAN KHAN

VERSUS

...PETITIONERS

FAIQA KHATOON & ANR.

...RESPONDENTS

OFFICE REPORT

The above mentioned matters were listed before the Hon'ble Court on 20.09.2013 when the Court was pleased to pass the following order:
"Await the report of the Mediation Centre of Allahabad, High Court, Allahabad (U.P) ."

It is submitted that report of the Mediation Centre of Allahabad High Court, Allahabad (U.P) has been received and are being circulated to the Hon'ble Court.

The above mentioned matter is listed before the Hon'ble Court with this report.

Dated this the 8h day of October, 2013.

ASSISTANT REGISTRAR

Copy to:

- 1 Mr. D. Bharathy Reddy, Advocate
- 2 Mr. R.D. Upadhyay, Advocate

ASSISTANT

REGISTRAR